

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:5503  
ANSWERED ON:29.04.2013  
FUNDS FOR IMPROVEMENT OF SANCTUARIES  
Vishwanath Shri Adagur H

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the State Government of Karnataka has sought funds from the Union Government for improvement of various sanctuaries and game parks during the year 2012-13;
- (b) if so, the details thereof;
- (c) the specific funds sought and given for various Wildlife Sanctuaries/sanctuary-wise including the State of Karnataka during the last two years; and
- (d) the steps taken by the Government to protect the flora and fauna of the Ranganthittu Bird Sanctuary in the State?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a),(b)&(c) Yes, Sir. The Government of Karnataka has sought financial assistance from the Union Government for improvement of various sanctuaries and national parks during 2012-13 under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats' and 'Project Tiger'. Details of funds released to the State of Karnataka under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats' and 'Project Tiger' during 2012-13 is given in the Annexure-I.

Details of financial assistance sought by the State Governments including Government of Karnataka and financial assistance released under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats' for the protection and conservation of wildlife and its habitats in the Protected Areas during the last two years are given in the Annexure-II.

(d) The Ministry has provided financial assistance to the State Government of Karnataka for the protection and conservation of flora and fauna of the Ranganathittu Bird sanctuary under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats'.